

GOVERNMENT OF INDIA
MINISTRY OF PORTS, SHIPPING AND WATERWAYS
RAJYA SABHA
UNSTARRED QUESTION NO- 3819
ANSWERED ON 05/04/2022

VIZHINJAM INTERNATIONAL DEEPWATER MULTIPURPOSE SEAPORT

3819. SHRI JOHN BRITTAS:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

- (a) details of currently operational ports in the country which are having facilities to dock Mother Ships and the number of Mother Ships that can be docked at a time in such ports;
- (b) whether Vizhinjam Port will have berths to dock Mother Ships, once it becomes operational;
- (c) If so, the number of Mother Ships that can be docked at the Vizhinjam Port at a time; and
- (d) reasons for non-classification of Vizhinjam Port as Major Port under Sagarmala Programme or any other suitable schemes so as to render financial assistance by Government for providing last mile rail connectivity to the port?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS
(SHRI SARBANANDA SONOWAL)

- (a) All ports with Draft above 14 metres can handle large vessels. The list of Major ports which has more than 14 metres depth is attached in the annexure.
- (b)&(c) Vizhinjam Port is being designed & develop to cater to mother vessels up to 18000 TEUs capacity(400-meter long vessel). Upon operationalization, Vizhinjam Port can accommodate up to 2 mother vessels at a time.
- (d) The Major Ports of India are under administrative control of Ministry of Ports, Shipping & Waterways. Major Ports functions are regulated under Major Port Authorities Act, 2021. Non-Major Ports are under administrative control of their respective State Maritime Board/State Government and governed by The Indian Ports Act, 1908. Vizhinjam port is a notified Non-Major port under Government of Kerala. Govt. of Kerala entered into a concession Agreement with Adani Vizhinjam port private Limited (APPL) in August 2015 for development and operation of Vizhinjam International Deepwater Multipurpose seaport Project on Design, Build, Finance, Operate, Transfer (DBFOT) basis for initial concession period of 40 years. Under Sagarmala scheme, Ministry is providing assistance to Major Ports and all Maritime states in respect of projects aligned to the objectives of sagarmala programme including connectivity projects.

List of major ports with 14m+ draft available

1. Jawaharlal Nehru Port
2. Mormugao Port
3. Cochin Port
4. Chennai Port
5. V. O. Chidambaranar Port
6. Vishakhapatnam Port
7. Paradip Port
8. Kamarajar Port
